

**BEFORE THE NATIONAL GREEN TRIBUNAL,  
PRINCIPAL BENCH, NEW DELHI  
ORIGINAL APPLICATION NO. 248 OF 2024**

**IN THE MATTER OF:**

**In re: News item titled “six vehicles used in illegal sand mining seized in Haryana”s Nuh”  
appearing in the Hindustan times dates 10.02.2024**

**AMENDED MEMO OF PARTIES**

**In re: News item titled “six vehicles used in illegal sand mining seized in Haryana”s Nuh”  
appearing in the Hindustan times dates 10.02.2024**

**VERSUS**

- 1. State of Haryana,**  
Through Chief Secretary, 4th Floor,  
Haryana Civil Secretariat, Sector-1, Chandigarh  
Email: [csharyana@gov.in](mailto:csharyana@gov.in) **(Respondent No. 1)**
- 2. MoEF&CC through Secretary,**  
Indira Paryavaran Bhawan Jorbagh Road,  
New Delhi – 110 003 India  
Email: [secy-moef@nic.in](mailto:secy-moef@nic.in) **(Respondent No. 2)**
- 3. District Magistrate, District Nuh,**  
Mini Secretariat, Nuh, Haryana  
Email: [dcnuh@hry.nic.in](mailto:dcnuh@hry.nic.in) **(Respondent No. 3)**
- 4. Haryana State Pollution Control Board**  
Through its Member Secretary,  
Haryana State Pollution Control Board (Head Office).  
C-11, Sector-6, Panchkula, Haryana – 134109  
Email: [hspcb@hry.nic.in](mailto:hspcb@hry.nic.in) **(Respondent No. 4)**
- 5. State of Rajasthan**  
Through its Chief Secretary,  
Government of Rajasthan, Secretariat, Jaipur-302005.  
Email: [csraj@rajasthan.gov.in](mailto:csraj@rajasthan.gov.in) **(Respondent No. 5)**
- 6. Rajasthan State Pollution Control Board**  
Through its Member Secretary,  
4,Jhalana Institutional area Jhalana Doongri,Jaipur -302004  
Email: [member-secretary@rpcb.nic.in](mailto:member-secretary@rpcb.nic.in) **(Respondent No.6)**